



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfer/ posting orders are hereby made, in official exigency with immediate effect :-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Ms. Parul D/o - Sh. Deepak Madan EC: 53755079	PA in the Office Pool, West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Devendra Kumar Sharma, Spl. Judge (NDPS), West District, Tis Hazari Courts, Delhi.
2.	Sh. Vishal Parashar S/o -Sh. Narender Kumar	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Vikrant Vaid, Spl. Judge, Electricity Court-02, Central District, Tis Hazari Courts, Delhi.
3.	Sh. Shubham Kr. Srivastav S/o- Sh. Dileep Kr. Srivastav	PA in the Office Pool, North-East District, Karkardooma Courts, Delhi.	PA in the court of Ms. Mona Tardi Kerketta, ADJ-01, North - East District, Karkardooma Courts, Delhi.
4.	Sh. Akash Yadav S/o- Late Sh. Rajesh Kumar Yadav	PA in the Office Pool, North-East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Santosh Kumar Singh, ACMM, North-East District, Karkardooma Courts, Delhi.

- Note: 1. Intra-District transfer/posting are subject to the approval of the concerned Principal District & Sessions Judge.
2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

*GIRISH KATHPALIA*  
07:00 PM  
12.7.22  
(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI  
(R)

No. 52848- /Admn-I/P & T/HQs/2022

Dated, Delhi the

**12 JUL 2022**

Copy forwarded for information and necessary action to: -

1. The Ld. Principal District & Sessions Judges, West/North-East, Delhi.
2. The Ld. Officer In-charges, Accounts Branch, Central/ West/North-East Delhi.
3. The Officers/Officials concerned.
4. The PS to the undersigned.
5. The Sr. A.O.(J)/A. O.(J)/Branch In-charge, Admn. Branch, Central/ West/North-East, Delhi.
6. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
8. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI  
(R)